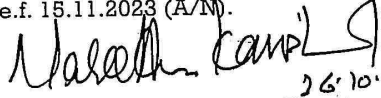


OFFICE OF THE PRINCIPAL DISTRICT JUDGE & SESSIONS JUDGE (HQs): DELHI.
TIS HAZARI COURTS

OR DER

The Voluntary Retirement of **Ms. Reena Devikar** D/o Sh. Manohar T. Devikar, (E.C. No. 13527) Judicial Assistant of this office is hereby accepted on her request and she stands relieved from her official duties w.e.f. 15.11.2023 (A/T).

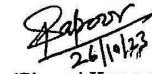

26.10.23
(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Delhi

No. 83987-022 Admn. II/PF/Ret./2023

Delhi, Dated the 26 OCT 2023

Copy forwarded for information and necessary action to:

- 1 Office of the Principal District & Sessions Judge, North, West, New Delhi, South, South-East, East, North-East, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Accounts Branch, South-West District, Dwarka Courts, New Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, South-West District, Dwarka Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Leave Sanctioning Authority, South-West District, Dwarka Courts, New Delhi.
- 5 The Sr. A.O.(Judicial)/A.O. (Judicial), Vigilance & Litigation Branch, Central and South-West District, Delhi/New Delhi.
- 6 Dealing Assistants- ACRs, Seniority & Promotion-JJA & JA(Admn-II), Transfer & Posting (Admn- II)/ District Central, Tis Hazari Courts, Delhi.
- 7 Pay Bill Clerk and Service Book Clerk, South-West District, Dwarka Courts, New Delhi for further necessary action.
- 8 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 9 The Dealing Official, Server Room, Room No. 207, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
- 11 Dealing Assistant, Layers Seat, THC, Delhi.
- 12 Promotion Cell, THC, Delhi.
- 13 Pension Cell, South-West District, Dwarka Courts, New Delhi.
- 14 **Ms. Reena Devikar** D/o Sh. Manohar T. Devikar, (E.C.-13527), Judicial Assistant in Copying Agency, South-West District, Dwarka Courts, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.


26/10/23

(Simmi Kapoor)
A.O. (Judl.) Admn.II (C)
O/o Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.